

By E-MAIL

**THE GAUHATI HIGH COURT AT GUWAHATI**  
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO.HC.VII-87(Pt.II)/2007/5965 /A

From :- Shri S. Choudhury,  
Deputy Registrar (Admn.-I),  
Gauhati High Court,  
Guwahati.

To, Shri Aparesh chakravarty  
Judge, Special Court for trial of  
Sessions Case No.59(K) of 2011,  
Kamrup (M), Guwahati.

Dated Guwahati, the 11<sup>th</sup> October, 2018.

Sub:- **Casual Leave with headquarters leave permission.**

Ref:- Your letter .

Sir,

With reference to the above, I am directed to inform you that, your prayer for Casual Leave for 2(two) days on 15.10.2018 and 20.10.2018 with the permission to leave the headquarters from the morning of 13.10.2018 till the evening of 21.10.2018, has been ~~rejected~~ granted. A senior Addl. District and Sessions Judge, Guwahati will remain in charge of your Court and Office in your absence.

Yours faithfully,

  
11/10/2018

**DEPUTY REGISTRAR (ADMN.-I)**

